

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I CHANDIGARH BENCH, CHANDIGARH**

**Item 43**

**CA No. 272/2022  
and  
CP No. 62/Chd/Pb/2021  
Under Section 241,242,246 r/w 339, CA 2013  
R 11 NCLT**

**In the matter of:-**

Union of India

...Petitioner

Vs.

Marsh Capital Services Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned to 20.12.2023.

Sd/-  
**Court Officer**

November 6, 2023  
TNV